

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
CODE FOR DOCTORS ON DRUGS ENDORSEMENT .

511

Shri Shantaram Naik

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether Medical Council of India (MCI) has introduced a new code for doctors in the matter of endorsement of drugs; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

- (a) Yes.
- (b) The Indian Medical Council (Professional conduct, Etiquette and Ethics) Regulations, 2002 were amended by Medical Council of India with the prior approval of Government of India by inserting a new Clause 6.8 which states that a medical practitioner shall not endorse any drug or product of the industry publically. Any study conducted on the efficacy or other wise of such products shall be presented to and/or through appropriate scientific bodies or published on appropriate scientific journals in a proper way.